

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2294
TO BE ANSWERED ON FEBRUARY 12, 2026
STATUS OF PMAY-U 2.0 IN WARDHA**

NO. 2294. SHRI AMAR SHARADRAO KALE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

the total number of houses sanctioned, foundation stones laid and the details of progress made in this regard under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 in Wardha Lok Sabha Constituency, Maharashtra?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.

PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U/PMAY-U 2.0 adopts a demand driven approach wherein States/Union Territories (UTs) have conducted demand survey through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, based on eligibility criteria. States/UTs formulate project proposals as per their assessed demand of houses under the Scheme and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/UT concerned. After approval from the concerned SLSMC, States/UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC).

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The details of the number of houses sanctioned, houses grounded and completed under PMAY-U and PMAY-U 2.0 in the Wardha Parliamentary Constituency, Maharashtra is at Annexure. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

**Annexure referred in reply to Lok Sabha Unstarred Q.No. 2294 due for 12.02.2026
Physical and financial progress in Wardha Parliament Constituency (Maharashtra)
under PMAY-Urban (PMAY-U & PMAY-U 2.0)**

Sr. No.	Particulars	PMAY-U	PMAY-U 2.0
1	Houses Sanctioned (Nos)	13,478	881
2	Houses Grounded for Construction (Nos)	12,083	199
3	Constructions of Houses Completed/ Delivered (Nos)	10,322	80
4	Central Assistance Sanctioned (₹ in crore)	215.58	12.22
5	Central Assistance Released (₹ in crore)	178.05	5.03